

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 30<sup>th</sup> day of April, 2019

Present:

Hon'ble Ms. Ajanta Dayalan, Member-A  
Hon'ble Mr. Rakesh Sagar Jain, Member-J

**Original Application No. 330/0344/2019**  
(U/S 19, Administrative Tribunal Act, 1985)

1. Mukhrendra Kumar Meena, S/o Sri Hari Om Meena, R/o Railway Colony Shankargarh, Allahabad, presently working as T.M.-1 (Mate) Unit No. 172, Shankargarh, Allahabad.
2. Om Prakash Meena, S/o Ummed Lal Meena, R/o Village & Post Mirzapur, Tehsil Toda Bhim, District Karauli, Rajasthan, presently working as T.M.-1 (Mate) Railway Station Khuji Junction.
3. Mukesh Meena, S/o Devi Singh Meena, R/o Village & Post Toksi, Tehsil Gangapur City, District Sawai Madhopur, Rajasthan, presently working as T.M.-1 (Mate) Sikandarpur Railway Station.
4. Brij Lal Meena, S/o Bharosi Lal Meena, R/o Village & Post Baroda, Tehsil Bajirpur, District Sawai Madhopur, Rajasthan, presently working as T.M.-1 (Mate) Aligarh Junction.
5. Rajesh Kumar Meena, S/o Chauthi Lal Meena, R/o Village & Post Mirzapur, Tehsil Toda Bhim, District Karauli, Rajasthan, presently working as T.M.-1 (Mate) Khurja Junction.

..... **Applicants**

**By Advocate:** Shri Sanjay Kumar Singh.

**Versus**

1. Union of India, through its Secretary, Department of Railways, New Delhi.
2. Divisional Railway Manager, (Personnel), North Central Railway, Allahabad.
3. General Manager, North Central Railway, Allahabad.
4. Divisional Personnel Officer, North Central Railway, Allahabad.

5. Assistant Personnel Officer, North Central Railway, Allahabad.
6. Senior Divisional Officer, North Central Railway, Allahabad.
7. Principal Chief Engineer, North Central Railway, Allahabad.
8. Senior Divisional Engineer, North Central Railway, Allahabad.
9. Abdul Hameed Khan S/o Subhan Khan, working as T.M.-1(Mate), CNL Allahabad.
10. Samay Singh Meena, S/o Ram Singh Meena, working as T.M.-1 (Mate), CNL Allahabad.
11. Maharaj Singh Meena, S/o Kalua Ram Meena, Working as T.M.-1 (Mate), PHD, Etawah.
12. Om Prakash Meena S/o Ram Pal Meena, Working as T.M.-1 (Mate), SKB, Firozabad.

.....**Respondents**

**By Advocate:** **Shri Shesh Mani Mishra.**

**O R D E R**

**Delivered by Hon'ble Ms. Ajanta Dayalan-A.M.**

Heard Shri S.K. Singh, counsel for the applicants and Shri S.M. Mishra, counsel for the respondents.

2. Counsel for the applicants states that the applicants applied for appearing against notification issued by North Central Railway for appointment under 20% quota of J.E.
3. The candidature of the applicants was, however, rejected vide order dated 28.02.2019 (Annexure A-2) as their services were considered being less than two years. Counsel for the applicants, however, pleads that vide the same order, some of the candidates (more specifically private respondent Nos. 9 to 12) were found eligible even though they were also having less than two years service and they were allowed to

appear in the examination which was held on 12.03.2019. He states that four applicants represented vide representation dated 06.03.2019 (Annexure A-6). This representation is still pending with the respondents' department.

4. Counsel for the applicants states that the applicants will be satisfied if a direction is issued to the competent authority amongst the respondents' department to decide this representation by passing a reasoned and speaking order.

5. Counsel for the respondents has no objection to the limited prayer made by the counsel for the applicants.

6. Accordingly, the OA is disposed of with direction to Respondent No. 3/Competent Authority amongst the respondents' department to decide the representation preferred by four of the applicants dated 06.03.2019 at Annexure No. 6 by passing a reasoned and speaking order within a period of three months from the date of receipt of certified copy of this order and order so passed shall also communicated to the applicants.

7. Needless to say that we have not entered into the merits of the case.

**(Rakesh Sagar Jain)**  
Member (J)

**(Ajanta Dayalan)**  
Member (A)

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